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C.A.No. 910 OF 2001
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ITEM No.103 Court No. 1 SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 910/2001

BALWANT SINGH & ORS. Petitioner (s)

VERSUS

ANAND KUMAR SHARMA & ORS. Respondent (s)

Date : 28/01/2003 These Petitions were called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)
Mr. Pawan Upadhyay, Adv.
Mr. Sujit Kr. Singh, Adv.
Mr. S.B. Upadhyay, Adv.

For Respondent (s)
Mr. Vikas Singh, Adv.
Mr. Lakshmi Raman Singh, Adv.

UPON being mentioned by the counsel the Court made the following
O R D E R
.....L.....I.....T.....T.....T.....T.....T.....J.....
.SP2

Heard learned counsel for the parties. Appeal is dismissed.
No order as to costs.

.SP1
Neelam (S. KRISHNAN)
COURT MASTER

(Signed Reportable Judgment is placed on the file)

.PA